

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/04/2017

NAME OF THE PETITIONER(S) : CHOKALINGAM RAJAVEL

NAME OF THE RESPONDENT(S) : RAJA SPIRITUAL SUPER MARKET PVT LTD + 2

UNDER SECTION : 241

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Prasanth Venkatesan/Chennai	Petitioner	D. Prasanth
2)	S. Sathish	Counsel for R3	S. Sathish
3)	A.M. Sridharan	Counsel for R1, R2, R3	A.M. Sridharan

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for R1 to R3 submitted that they have filed an interim counter copies of which have also been supplied to the counsel for petitioner. Counsel for petitioner made his submission that till further orders, the status quo in relation to the pattern of shares on the date be maintained. Counsel for R1 and R2 submitted and ensured that there shall not be any change in the pattern of shares ~~on the date~~. Counsel for petitioner prays time for filing rejoinder to the interim counter filed by the counsel for respondent. Time extended at request. Put up on 16/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)